GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:582 ANSWERED ON:08.07.2009 NATIONAL FAMILY WELFARE PROGRAMME Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government is releasing funds under National Family Welfare Programme to the poor families in the country;
- (b) if so, the salient features of the programme;
- (c) the funds allocated to the States including Karnataka during the last three years and the current year, State-wise;
- (d) the number of cases which are pending under this programme; and
- (e) the time by which all the pending cases are likely to be cleared?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) For poor families, the funds are released under 'Janani Suraksha Yojana' Scheme and 'Family Welfare Compensation' Scheme.

'Janani Suraksha Yojana' Scheme is a safe motherhood intervention for promoting institutional delivery among the poor pregnant women. A distinction is made under the scheme between low performing and high performing States based on the level of institutional delivery. In Low Performing States (LPS) – Uttar Pradesh, Uttrakhand, Bihar, Jharkhand, Madhya Pradesh, Chhatisgarh, Assam, Orissa, Rajasthan and Jammu & Kashmir – all women, including those from SC and ST families, delivering in government health centres or private accredited institutions are all eligible for cash assistance irrespective of age limit and get Rs. 1400/- & Rs. 1000/- in Rural and Urban areas respectively. In other States, classified as High Performing States (HPS), all BPL pregnant women, aged 19 years and above & all SC & ST pregnant women are eligible for cash assistance upto two live births, which is Rs. 700/- & Rs. 600/- in Rural & Urban areas respectively.

Under the Scheme 'Family Welfare Compensation', funds are released to the acceptors of Vasectomy & Tubectomy @ Rs.1500/- & Rs.1000/- respectively.

- (c) The funds for 'Janani Suraksha Yojana' and 'Family Welfare Compensation' are released to the States under the Scheme of RCH (Reproductive & Child Health) Flexible Pool. Statement giving State-wise & year-wise allocation of funds for the last three years 2006-07 to 2008-09 and also during current year 2009-10 is at Annexure-I.
- (d) & (e) Funds for the above Schemes are released to the States for making payment to the beneficiaries. Data on pending cases are not maintained at the Central level.